NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/31/2016

NAME OF THE PETITIONER(S)

: M. VANCHINATHAN

NAME OF THE RESPONDENT(S)

: SUN BRUSHWARE PVT LTD & ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. A C. Sathyonorayana

. A C. Sarryanarayana For Petitioner (Ros A-IC-My Bany 47882000) - S. Muthu Ventateson Perpondent

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted that time be granted for filing reply on behalf of R4. The time is enlarged with the condition that the proposed date of AGM may be postponed till the matter is heard and order is passed. Put up on 02.01.2018 at 10.30 A.M.

> -sa-MEMBER (JUDICIAL)

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